

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

ORIGINAL APPLICATION NO.211/2007
DATED FRIDAY THE 30TH DAY OF MARCH, 2007.

CORAM:HON'BLE DR.K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

Dr.Harindra Sharma,
Puthenveedu, Near Government UP School
Chirakkakam South, Varapuzha,
Kochi now working as
Hindi Translator in
Coconut Development Board, Kochi. Applicant'

By Advocate Mr.B.M.Ajith

V/s.

- 1 Union of India represented by
Secretary,
Information and Broadcasting Ministry,
New Delhi. (By Advocate Ms Mini R Menon,ACGSC)
- 2 Coconut Development Board represented by
its Chairman, S.R.V.H.S. School Road,
Kochi-682 011,Kerala. (None for R.2)
- 3 The Director General of Doordarshan
Directorate of Doordarshan,
S.H.A. Section, Doordarshan Bhavan,
Copper Nicus Marg, New Delhi.
- 4 Director of Doordarshan Kendra,
Thiruvananthapuram. Respondents 3 & 4 (By Advocates
Mr.N N Sugunapalan,Sr.with Mr.S Sujin.)

The application having been heard on 30.3.2007 the Tribunal delivered the following on the same day:

Hon'ble Dr.K.B.S.Rajan, Judicial Member

(ORDER)

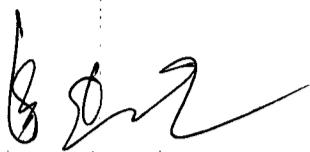
Counsel for applicant prays for permission to withdraw the OA
with liberty to agitate if required.



Permission granted.
OA is dismissed as withdrawn. Liberty given to the applicant
to agitate the matter before appropriate forum.

N.RK
(N.RAMAKRISHNAN)
ADMINISTRATIVE MEMBER

abp


(K.B.S.RAJAN)
JUDICIAL MEMBER